

SPECIAL BENCH  
COURT - I

**P-101**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/83(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI KAUSHALENDRA KUMAR SINGH**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16<sup>TH</sup> NOVEMBER, 2022, 02:30 P.M**

IN THE MATTER OF	GULMOHAR MERCANTILE PRIVATE LIMITED VS UNRIVALLED PROJECTS PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

**Appearances (via video conferencing/physical)**

Mr. Kumarjit Banerjee, Adv. : For Financial Creditor  
Mr. Shaunak Mitra, Adv. : For Corporate Debtor  
Mr. Mohan Ram Goenka, CS

**ORDER**

1. Ld. Counsel for the Financial Creditor present. Ld. Counsel/Authorized Representative for the Corporate Debtor present.
2. Post this matter before Regular Bench on **02/12/2022**.

**Kaushalendra Kumar Singh  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**